

trial and mining projects and other development activities.

Law Relating to Reconstruction of Buildings Demolished by DDA

1171. SHRI MANOHAR LAL SAINI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the people whose houses are demolished by the civic bodies/DDA on their being declared as dangerous have the discretion to re-build them properly;

(b) whether in areas where none of the houses has been constructed as per plan approved by civic bodies/DDA plan, approval is not a pre-requisite; and

(c) if so, the orders on the subject and whether copies thereof will be laid on the Table ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEVELOPMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :
(a) Yes, provided they obtain due sanction from the competent authority.

(b) and (c) The DDA has reported that under Section 12 of the Delhi Development Act, 1957, 'Development', which includes construction of buildings/structures, is to be undertaken with due sanction from the sanctioning authority. If the area is declared as the Development area of the Authority, such permission is to be obtained from the Delhi Development Authority or otherwise from the concerned Local Body. A copy each of Section 2(d) and Section 12 of the Delhi Development Act, 1957 is laid on the Table of the House. [Placed in Library. See No. LT—8498/84]

Strategy for Achievement of Productivity under Diversification of Cropping Pattern in Orissa

1172. SHRI MANMOHAN TUDU :

Will the Minister of AGRICULTURE be pleased to state :

(a) the strategies recommended to the farmers for achievement of productivity under diversification of cropping pattern in Orissa;

(b) the outcome of the implementation of those strategies in Orissa in the Sixth Plan; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) Some of the strategies recommended to the farmers for achievement of higher productivity and diversification of cropping pattern in Orissa are as under :

1. Adoption of suitable cropping system under different land situations; such as,

- (i) Growing millets and pulses in rainfed uplands not suitable for rice crop.
- (ii) Bringing additional area under short duration varieties of Urd; moong, etc., in rice fallows and in summer season with irrigation after oilseeds, potato, wheat, etc.
- (iii) Inter cropping of arhar groundnut both under irrigated and unirrigated, conditions.
- (iv) In July-August flood prone situations taking of early Jute followed by paddy from October to December and after that a short duration rabi crop of pulses or oilseeds.

2. Use of certified/quality seeds and selection of high yielding location specific varieties.

3. Adoption of recommended package of practices for crop production.

4. Irrigation at critical stages of crop growth.

5. Timely and need based plant protection measures including weed control.

6. Adoption of soil and water conservation practices, etc.

(b) and (c) With adoption of above strategies and the supply of inputs like seed, fertilizer, credit, canal water, electricity, diesel, etc., in time and in adequate amount, it has been possible to increase foodgrains production in the State from 38.72 lakh tonnes in 1979-80 to 67.37 lakh tonnes in 1983-84. The crop-wise break-up is as under :

(in lakh tonnes)

Crop	1979-80	1983-84
		(Provisional estimates)
Rice	29.18	50.63
Wheat	0.82	1.50
Coarse grains	3.05	5.78
Pulses	5.67	9.46
Total four grains	38.72	67.37

माडर्न फूड इण्डस्ट्रीज लिमिटेड के विकलांगों स्टाकिस्टों को रियायतें

1173. श्री निहाल सिंह : क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में मदर डेरी तथा माडर्न फूड इण्डस्ट्रीज (इण्डिया) लिमिटेड ने विकलांगों और असैनिकों को मिलक बूथ आवंटित किए हैं और उन्हें माडर्न फूड स्टाकिस्ट नियुक्त किया है; और

(ख) क्या अन्य व्यक्तियों की तुलना

में उपरोक्त व्यक्तियों को कोई विशेष छूट भी दी गई है और यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

इलेक्ट्रानिकी विभाग में तथा खाद्य और नागरिक पूर्ति मंत्रालय में उय मंत्री (डा० एम० एस० संजीवी राव) : (क) और (ख) दिल्ली की मदर डेरी के बल्क वैण्डिंग बूथों का प्रबन्ध केवल शारीरिक दृष्टि से योग्य भूतपूर्व सैनिकों द्वारा ही किया जाता है। माडर्न फूड इण्डस्ट्रीज (इण्डिया) लि० ने दिल्ली में अपने थोक विक्रेताओं/वितरकों के रूप में 13 भूतपूर्व